National Company Law Tribunal Allahabad Bench

CPNO. 122/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Smt Manju Salivastava VS. Jai Parkash Associates SECTION OF THE COMPANIES ACT/1 & B CODE: 73(4) of the Companies Act of 2013.

SI. NO. Name Designation Representation

1. VALUNDERSHARM Dav. Applicant

2. R. P. Agarran Adv. Resp.

CP No. 122/ALD/2017

Advocate, Sh. Varun Dev Sharma, for the petitioner. Advocate, Sh. R.P. Agarwal for the Respondent Company. The defects/objection as pointed out by the Registry is now removed as the counsel now sign the Vakalatnama, hence, his appearance in the present matter is regularized.

The case is fixed for argument on 10th January, 2018.

Dated:11.12.2017

H.P. Chaturvedi, Member (Judiciai)

Typed by: Md. Zaid (Stenographer)